

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON
JULY 06, 2015, MONDAY TO THE EQUITY SHAREHOLDERS OF
OROSIL SMITHS INDIA LIMITED**

Registered Office: 620, Hemkunt Chambers, 89, Nehru Place, New Delhi - 110019

This Corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of and should be read in conjunction with the Public Announcement published on July 06, 2015 (the "PA") made by Corporate Professionals Capital Private Limited ("Manager to the Offer") on behalf of B. K. Narula HUF, Ms. Sidhi Narula, Ms. Ridhi Narula, M/s. Sridhi Infra Private Limited and M/s. Sukarma Finance Limited (Hereinafter collectively referred to as "Acquirers") along with Mr. B. K. Narula, Ms. Sidhi Narula, Ms. Ridhi Narula and M/s. Xtremes Retails Limited (Formerly known as B. K. Overseas Limited) (Hereinafter collectively referred to as "PACs") to the shareholders of Orosil Smiths India Limited ("Target Company"/ "OSIL") pursuant to and in compliance with Regulation 11(2) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations").

Shareholders are requested to kindly note the following changes to the PA:

- 1. The schedule of activity stands revised and is as follows:**

ACTIVITY	ORIGINAL	ACTUAL
Date of Public Announcement	July 06, 2015, Monday	July 06, 2015, Monday
Specified Date (For the purpose of determining the names of shareholders to whom Letter of Offer would send)	July 14, 2015, Tuesday	July 31, 2015, Friday
Last date for a competitive bid	July, 27, 2015, Monday	July, 27, 2015, Monday
Date by which Letter of Offer will be dispatched to the shareholders	August 14, 2015, Friday	November 09, 2015, Monday
Offer Opening Date	August 28, 2015, Friday	November 13, 2015, Friday
Last date for revising the Offer price/ number of shares	September 07, 2015, Monday	November 23, 2015, Monday
Last date for withdrawal by shareholders	September 10, 2015 Thursday	November 30, 2015, Monday
Offer Closing Date	September 16, 2015, Wednesday	December 03, 2015, Thursday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched	October, 01, 2015, Thursday	December 18, 2015, Friday

- 2. Revision of Offer Price:**

The Offer Price has been revised to Rs. 13.25/- (Rupees Thirteen and Twenty Five Paise Only) per share for fully paid Equity Shares of face value Rs. 5.00/- each, payable in cash. In terms of the SEBI order dated May 13, 2015, shareholders who were holding shares in the Target Company on the date of Original PA Date i.e. June 10, 2009 and whose shares are accepted in the Open Offer shall also be entitled to get an Interest @ 10% per annum on the Offer Price from September 10, 2009 till the date of payment of consideration, calculated to be Rs. 8.31 (Rupees Eight and Thirty One Paise). Again, as there were few more trigger dates of Open Offer obligations at various prices, the highest of which was Rs. 13.12 per share for the trigger date 30.06.2005. Hence, the Acquirers along with PACs have agreed to increase the Offer Price to Rs. 13.25 and would also pay an interest @10% per annum from 30.06.2005 which would come out to be Rs. 13.74, to those shareholders who were holding shares on that date and continuing to hold the shares and tender in this Offer and the escrow amount has also been revised to Rs. 7,200,000 (Rupees Seventy Two Lacs) being in excess of 25% of the revised offer size.

MANAGER TO THE OFFER



Corporate Professionals Capital Private Limited

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On behalf of Acquirers and PACs

Place: New Delhi

Date : November 10, 2015